## F.No. A-32012/3/2021/HRD-I

Government of India/ भारत सरकार

Ministry of Commerce & Industry/वाणिज्य एवं उधोग मंत्रालय (Department of Commerce)/ (वाणिज्य विभाग)

Directorate General of Foreign Trade / विदेश व्यापार महानिदेशालय

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Vanijya Bhawan, New Delhi/ वाणिज्य भवन नई दिल्ली Dated: **25** अगस्त, 2022

## कार्यालय आदेश सं. 109 /2022

On inclusion in the panel for promotion to the post of Foreign Trade Development Officer (FTDO), in the Pay Matrix Level 7 (Rs. 44900-142400), against the vacancy year 2022, the following Section Heads in the pay Matrix Level 6 (Rs. 35400- 112400) are promoted to the post of FTDO, at their present place of posting, with effect from the date of assumption of charge of the post of FTDO:

SI. No.	Name of Section Head (Shri / Smt.)	Present place of posting
1.	Dipankar Chakraborty	Kolkatta
2.	Y.M. Chandekar	Mumbai
3.	Sanjay M. Mohile	Mumbai
4.	P.N. Vadhyar	Mumbai
5.	Beena Johnson	Mumbai
6.	B.S. Whatkar	Mumbai
7.	S.K. Mohite	Vadodra
8.	R.S. Rawat	CLA, New Delhi
9.	Harminder Kaur	CLA, New Delhi
10.	A.K. Srivastava	Varanasi
11.	B.K. Dubey	Varanasi
12.	Mohinder Singh	CLA, New Delhi
13.	Surinder Kumar	CLA, New Delhi
14.	Kashi Nath Mandal	Kolkata
15.	Susanta Sen	Kolkata
16.	K. Venkataramanan	Chennai
17.	J. Gowrishankar	Chennai
18.	Mini Dileep	Kochi
19.	S.S. Dandekar	Mumbai

- 2. The above promotion would be subject to further orders that may be passed by the Supreme Court of India in the case of Jarnail Singh batch of cases (in Civil Appeal No.629 of 2022 arising out of SLP(C) No.30621 of 2011) which is pending in the Supreme Court.
- 3. This issues with the approval of competent authority.

(एस. के. महापात्र) उप महानिदेशक विदेश व्यापार ई—मेलः mohapatra.sk@nic.in दूरभाष सं:: 011—23038765

## Copy to:

- 1. Officers concerned
- 2. Sr.PPS to DGFT

- 3. PPS to Addl.DGFT(SBSR)
- 4. PS to Director (E-I), Department of Commerce
- 5. The Zonal Office, Mumbai, Chennai, Kolkata & CLA, New Delhi with the request to ensure that the order is communicated/disseminated to concerned officers and a compliance report may also be furnished within a fortnight. A copy of charge assumption / refusal report may be furnished immediately for issue of Notification.
- 6. All Regional Authorities of DGFT
- 7. RPAO(Chennai)/Mumbai/Kolkata/Chennai
- 8. Accounts Officer, CPAO, New Delhi
- 9. All Sections of DGFT (HQ)
- 10. Office order file/Guard file/personal files of officers concerned.